

OA/289/88

CORAM : HON'BLE MR. P. H. TRIVEDI : VICE CHAIRMAN
HON'BLE MR. P. M. JOSHI : JUDICIAL MEMBER

02-05-1988

Heard learned advocate Mr. M. W. Bhavsar for the applicant. Mr. J. D. Ajmera for the respondents not present. The petitioner's explanation was called by Memo dated 7-4-1988 and given by letter dated 9-4-1988. Thereafter, no orders have been passed and the petition only is based on an apprehension. The petition does not dis-close any cause. Hence the petition is summarily rejected.

Phirin

(P. H. TRIVEDI)
VICE CHAIRMAN

Jmre
(P. M. JOSHI)
JUDICIAL MEMBER

Shah/-